NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.09/(MAH)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016

NAME OF THE PARTIES: Mr. Sandeep Anand

V/s. M/s. Saga Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME D	DESIGNATION	SIGNATURE
11	Adw. Aasti Svang i/b H/8. Global haw Officer.	For Pelitioners -	tati.
il	Adr. Ashwar & elè illo Tayakar &	For Respondent.	Dete.
1.1	Partner. Cs sunil Agarira	of mog	Jan
1.1		Order	

C.P. No. 09/397-398/CLB/MAH/2015

- 1. Ld. Counsels of both the sides are present and informed that an amicable settlement is in the process. By consent of both the parties, matter is adjourned to 28.11.2016.
- 2. Before the rise of the court the Respondent No. 9 namely Mr. Natwarlal Tripathi.is present in person. He is a Chartered Accountant by profession and stated that a reply to the C.P. has been filed and to be argued on the next date of hearing. The question of impleading of Respondent No. 9 being a professional shall also be decided on 28.11.2016

sd/-

Dated: 20.09.2016 Shri M.K. Shrawat

Member (Judicial)